



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल email: helpdoc@rbi.org.in

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001
फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

January 7, 2013

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	Emcorp Finance Limited	Old No.87, New No.177, NCC Bose Road, Sowcarpet, Chennai-600079	CoR No.07.00069 dated March 4, 1998	December 3, 2012
2.	Care Credit and Investments Company Private Ltd.	No.15/538, First Floor, M/s Rajiv & Co. Building, Mettupalayam Road, Coimbatore-641043	CoR No.B.07.00579 dated February 16, 2001	December 10, 2012

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-IA of the Reserve Bank of India Act, 1934.

Press Release: 2012-2013/1145

Ajit Prasad
Assistant General Manager